

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:365
ANSWERED ON:10.11.2010
AIBP IN DROUGHT PRONE AREAS
Nagar Shri Surendra Singh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of proposals received from State Governments for 90% grant under Accelerated Irrigation Benefits Programme for drought prone area, project-wise including in Budelkhand and Vidhyanchal;
- (b) the action taken and funds granted by the Union Government in this regard during the last three years and the current year, State-wise;
- (c) the time by which the pending proposals are likely to be approved;
- (d) whether the Government has included more districts in the list of drought prone affected districts; and
- (e) if so, the details thereof and the criteria adopted in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) & b): The details of proposals received from the State governments are being collected and will be laid on the Table of the House. The project wise details of central assistance released during 2007-08 to 2010-11 for major/medium projects benefiting drought prone areas are given in Annex-I. As all the major/medium and surface water minor irrigation schemes of Special Category States under AIBP namely Arunachal Pradesh, Assam, Himachal Pradesh, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Uttarakhand are eligible for 90% grant assistance under AIBP, the projects benefiting drought prone areas in these States have not been identified.

701 Surface Water Minor Irrigation Schemes (SWMIS) benefiting drought prone areas of Non-special category States have so far been included in the AIBP as per State wise details given in Annex-II. State wise details of the SWMIS schemes included in AIBP during 2007-08 to 2010-11 benefiting drought prone area and central assistance released during the period for schemes benefiting drought prone/tribal areas is given in Annex-III.

(c): The approval of the proposal depends upon the state agencies complying with the observations made by Central Water Commission on the proposals. No specific time period can be indicated on this account.

(d): No new districts are included in the drought prone affected districts.

(e): Does not arise.